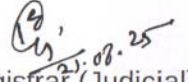


HIGH COURT OF CHHATTISGARH, BILASPUR

Updated Status Report of pending MPs/MLAs cases for the Month of July, 2025

Sr.	Name of District	Name of the Court	Case No.	Party Name	SectionsORDERS ON DEFAULT NO. (01) USE HIGHLIGHTER IN PAGE NO. 42, AS PER OFFICE NOTE DATED 24.06.25 AND AR(J) NOTE DATED 08.07.25]	Status Report received from the concern Court
1	Bilaspur	CJM, Bilaspur	2158/2015	State Vs Amitesh Rai & Others	147,427 IPC	Evidence and Fixed for 12/08/2025
2	Balodabazar	1 st ADJ Balodabazar	39/2025	State Vs Kishore Navrandge & Ors. (Devendra Yadav (MLA)	Section 153(A), 505(1). 153(1)(B), 505(1) (C), 109,120(B),147, 148, 186, 353,332 333,307, 435, 436, 341, 427 IPC & 3,, 4 PDPP Act,	One case
3	Janjgir-Champa	CJM Champa	116/2025	Baleshwar Sahu	Section 147, 294,452,323, U/s 149,427 IPC	For Evidence (Application u/s 173(8) CRPC 193 BNS on argument
4	Kabirdham (Kawardha)	CJM, Kawardha	Criminal Case No. 135/2022	State of C.G. Vs. Ashok Kumar Sahu & Ors.	U/s 147, 148, 149, 109, 353, 332, 153(A), 186, 188, 295, 427, 120(B), 144, 152, 440, 452, 455, 295(K) IPC & 3 Prevention of Damage Property Act	Misc. Proceeding
		CJM, Kawardha	1592/2025 (Old No.456/2021	State of C.G. Vs. Vijay Sharma & Ors. (Vijay Sharma -Sitting MLA)	U/s 147, 186, 353, 447 IPC & 3 Prevention of Damage Property Act	Misc. Proceeding
5	Raipur	1. Special Judge (Prevention of Money lounderling Act) Raipur	ED 03/2023	ED Vs. 1. Devendra Singh Yadav (Sitting) 2. Chandradev Prasad Roy (Former)	3, 4 Prevention of Money Laundering Act, 2002	Fixed for 23.08.2025
		2. Special Judge (Prevention of Money lounderling Act) Raipur	ED 05/2024	ED Vs Kawashi Lakhma	3, 4 Prevention of Money Laundering Act, 2002	Fixed for 08.08.2025
		3. Chief Judicial Magistrate (Gariyaband (C.G.)	Case No. 666/2025	State of Chhattisgarh Vs. Damrudhar Pujari and other (Ex MLA)	341,147,149 IPC	Fixed for 11.08.2025
		4. Chief Judicial Magistrate (Gariyaband (C.G.)	Case No. 667/2025	State of Chhattisgarh Vs. Ex. Govardhan Manjhi and other (Ex MLA)	341,147,149 IPC	Fixed for 11.08.2025
		5. J.M.F.C. Rajim, Gariyaband, Raipur	391/2024	State of Chhattisgarh Vs. Rohit Sahu and other	186, 147, 149, 341 IPC	Fix for 26/08/2025
		6. J.M.F.C Devbhog, Raipur	365/2024	State of Chhattisgarh Vs. Ex. Govardhan Manjhi and other (Ex MLA)	341, 147, 149 IPC	Fix for 11/08/2025

6	Rajnandgaon	1. Principal Distict & Sessions Judge, Rajnandgaon	Cr. 04/2020	C.G. State Vs. Md. Khalid and others. 1. Madhusudan Yadav (Ex. MP)	420, 406, 467, 468 IPC Section 10 CGPDI Act, 2005	माननीय छत्तीसगढ़ उच्च न्यायालय से WPCR No. 164/2021 में पारित आदेश दिनांक 08.03.2021 के आदेशानुसार स्थगित
		2. Principal Distict & Sessions Judge, Rajnandgaon	Cr. 05/2020	C.G. State Vs. Md. Khalid and others. 1. Madhusudan Yadav (Ex. MP)	420, 406, 467, 468, IPC Section 10 CGPDI Act, 2005	माननीय छत्तीसगढ़ उच्च न्यायालय से WPCR No. 174/2021 में पारित आदेश दिनांक 09.03.2021 के आदेशानुसार स्थगित
		3. Principal Distict & Sessions Judge, Rajnandgaon	Cr. 05/2021	C.G. State Vs. Md. Khalid and others. 1. Madhusudan Yadav (Ex. MP)	420, 406, 467, 468, IPC Section 10 CGPDI Act, 2005	माननीय छत्तीसगढ़ उच्च न्यायालय से WPCR No. 172/2021 में पारित आदेश दिनांक 09.03.2021 के आदेशानुसार स्थगित
		4. Principal Distict & Sessions Judge, Rajnandgaon	Cr. 04/2021	C.G. State Vs. Md. Khalid and others. 1. Madhusudan Yadav (Ex. MP)	420, 406, 467, 468, IPC Section 10 CGPDI Act, 2005	उपस्थिति हेतु एन.ए.
		5. Principal Distict & Sessions Judge, Rajnandgaon	Cr. 02/2021	C.G. State Vs. Md. Khalid and others. 1. Madhusudan Yadav (Ex. MP)	420, 406, 467, 468, IPC Section 10 CGPDI Act, 2005	उपस्थिति हेतु एन.ए.
		6. Principal Distict & Sessions Judge, Rajnandgaon	Cr. 06/2021	C.G. State Vs. Junied and others. 1. Madhusudan Yadav (Ex. MP)	420, 406, 467, 468, IPC Section 10 CGPDI Act, 2005	उपस्थिति हेतु एन.ए.


 Registrar (Judicial)

